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CA 921/05

Diary No. 2817/05

04.08.05

An Application filed under  
Section 19 of A.T. Act, 1985  
for redressal of grievance  
regarding Reduction of Pay.

Interim relief sought: Yes.

List for Admission/Orders  
On 12.08.05.

DR(J)

12/08/05

Hon. Mr. AK Bhatnagar, JM  
Hon. Mr. S.C. Chaudhary, AM.

Sh. Akhter Hussain for the applicant,  
Sh. Ankit Gaur brief holder to Sh. AK Gaur  
counsel for the respondents. Learned counsel  
for the applicant does not want to press  
this OA, and wants to withdraw this OA.  
Accordingly, the OA is dismissed as not  
pressed and withdrawn.

AM.

JM.

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